

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/63(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | USHA BELTRON LIMITED. VS MIG WELDCONS PVT LTD |
| UNDER SECTION | SEC 433(E)/433(F) OF CA 1956 |

Appearance(via video conference/physically)

ORDER

1. This is a Transferred Petition from the Hon'ble High Court at Calcutta. None appears for the Liquidator. Await presence.
2. Post this matter on **24.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**